

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 128

CA No. 204/2018
and
CP No. 121/Chd/Pb/2018

IN THE MATTER OF:

Lajjya Steels Ltd.

...Petitioner

Vs.

Allied Recycling Ltd. & Ors.

...Respondents

Under Section: 241, 213, 447-56 & 59 Read with Rule 11

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti
19.07.2024